

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP-39(ND)/2013**

**IN THE MATTER OF:**

Ajay Nagrath & Ors.

.... Applicant/petitioners

Vs.

Rajit Power Ltd. & Ors.

... Respondents

**Order under Section 397-398 of the Companies Act**

**Order delivered on 12.02.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Milan Singh Negi, Mr. Nishant Piyush,  
Adv.

**ORDER**

For Order, see C.P. No.37(ND)/2013.

12.02.2018  
V.Sethi